

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 20133/2018

MOHD. INAM

Petitioner(s)

VERSUS

SANJAY KUMAR SINGHAL & ORS.

Respondent(s)

Date : 18-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Parmanand Gaur, AOR
Mr. Kshitij Mudgal, Adv.
Mr. Himanshu Mehra, Adv.

For Respondent(s)

Mr. Arvind Kumar Gupta, AOR
Mr. Prashant Bhardwaj, Adv.
Mr. Anuraj Tirthankar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 and 2 have filed the Counter Affidavit.

Service is complete upon respondent No. 3(i), but no one has entered appearance on his behalf.

List the matter before the Hon'ble Court as per rules.

RAJIV KALRA
Registrar